

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 171 OF 2015 &
IA NO. 281 OF 2015**

Dated: 30th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s Spectrum Power Generation Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Nagar
Mr. Matrugupta Mishra
Mr. Tabrez Malwat

Counsel for the Respondent(s) : Ms. Suchi Singh for R-4

Mr. M.G. Ramachandran for R-2

Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder.
He may file the same on or before 29.12.2015 after serving copy on the other
side.

List the matter on **28.01.2016**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**